

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP NO.154(ND)/2017

IN THE MATTER OF:

Mr. Sumit Gupta

Vs.

MOD Scrap Industries Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 271 & 272 of the Companies Act

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Ms. Deepa Krishan

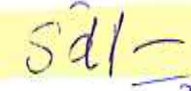
Hon'ble Member (T)

For the Applicant/Petitioner : Mr. A.K. Kuchhal, Adv.

For the Respondent :

ORDER

By Order of the Bench, the matter is listed on 18.12.2017.


(Nirmala Vincent)
Court Officer

V.Sethi
31.10.2017